NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
No. CP 63/11	TP 31/16	Hearing	397/398	Praveen Nallapopthula Vs Tele DNA Communications Pvt. Ltd. & Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Vivil BS

SIGNATURE

N. k. Dilip M. G. Nanjappa Vivek. B. s.

Respondents
1-3
And
5-7

Petitioner is called, absent. Counsel for Petitioner is also called, absent. Counsel for respondents is present. He requested that CA No.237/11 and CA No.146/12 are pending. Registry is directed to check and put up those applications.

It is reported that talks of compromise failed. Therefore, both sides are directed to proceed with the matter as this case relates to 2011.

List it on 09.08.2017 finally and no further adjournment will be given.

MEMBER (J)